

RAJASTHAN HIGH COURT, JODHPUR

No. Gen/XV/55/2024/ 1978

Date: 02.09.2026

To

All the District and Sessions Judges,
Rajasthan.

Sub.: Regarding withdrawal of directions relating to Action Plan of the VIth Phase.

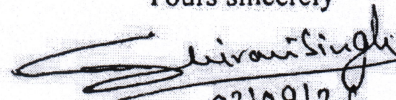
Ref.: This office letter No.1807 dated 11.08.2026.

Sir,

With reference to above cited subject. I am under direction to inform that the letter No. 1807 dated 11.08.2026 regarding Action Plan Phase VIth for disposal of targeted cases is hereby withdrawn.

You are requested to communicate the same to all the officers of the Judgeship.

Yours sincerely


02/09/26
REGISTRAR (ADMN.)